

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNL  
PRINCIPAL BENCH, NEW DELHI  
O.A. NO. 570 OF 2024

**IN THE MATTER OF:**

New item titled A “Major fire breaks out at Bhagtanwala Dump Â” appearing in  
The Tribune dated 11.05.2024

**INDEX**

**NEXT D.O.H- 15.01.2026**

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Filed by



(Sanchar Anand)  
Advocate for the Respondent  
14, 1<sup>st</sup> Floor, National Park  
Lajpat Nagar-IV, New Delhi-110024  
Phone No.-9958792346  
Email- sanchar\_anand@yahoo.co.in

Place: New Delhi  
Dated: 12.01.2026



सत्यमेव जयते

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Government of Punjab

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Certificate No. : IN-PB09695778912147Y  
 Certificate Issued Date : 08-Jan-2026 02:34 PM  
 Certificate Issued By : pbharchwu  
 Account Reference : NEWIMPACC (SV)/ pb7048904/ AMRITSAR/ PB-AS  
 Unique Doc. Reference : SUBIN-PBPB704890415656225474605Y  
 Purchased by : BIKRAMJIT SINGH SHERGILL  
 Description of Document : Article 4 Affidavit  
 Property Description : Not Applicable  
 Area of Property : Not Applicable  
 Consideration Price (Rs.) : 0  
 (Zero)  
 First Party : BIKRAMJIT SINGH SHERGILL  
 Second Party : Not Applicable  
 Stamp Duty Paid By : BIKRAMJIT SINGH SHERGILL  
 Stamp Duty Amount(Rs.) : 50  
 (Fifty only)  
 Social Infrastructure Cess(Rs.) : 0  
 (Zero)  
 Total Stamp Duty Amount(Rs.) : 50  
 (Fifty only)



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## Statutory Alert:

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3. In case of any discrepancy please inform the Competent Authority.

IN THE NATIONAL GREEN TRIBUNL PRINCIPAL BENCH,

NEW DELHI

OA NO. 570/2024

IN THE MATTER OF:-

SUBJECT:- SUO MOTO CASE REGISTERED ON THE BASIS OF NEWS ITEM TITLED "MAJOR FIRE BREAKS OUT AT BHAGTANWALA DUMP" WHICH APPEARED IN THE "THE TRIBUNE" DATED 11.5.2024.

**REPORT ON BEHALF OF COMMISSIONER, MUNICIPAL CORPORATION AMRITSAR**

I, Bikramjit Singh Shergill IAS, Commissioner, Municipal Corporation Amritsar, do hereby, solemnly affirm and state as under

**IT IS MOST RESPECTFULLY SHOWETH:**

- 1) It is submitted that the work of bio remediation of legacy waste will be completed by October-2026 as submitted in previous affidavit.
- 2) It is submitted that for management of fresh waste generated, Municipal Corporation Amritsar has allotted the work for establishment of Integrated Solid Waste Management facility to M/s 3R Management Limited. (The copy of work order is attached as Annexure R1).
- 3) It is submitted that the M/s 3R Management Limited has submitted its long time work plan for establishment of full scale processing facility which will be fully functional up to June-2026 (The copy of the work action plan is attached as Annexure R2).
- 4) It is submitted that the M/s 3R Management Limited has started the processing of 185 MT of wet waste and channelizing 167 MT of dry waste i.e. M/s 3R Management Limited is processing 352 MT waste on daily basis out of total 550 MT generated waste, and presently 203 MT waste is dumped at the dumping site.
- 5) It is submitted that M/s 3R Management Limited has stated that it will process the daily difference between waste generated and waste processed, i.e. 203 MT, during the construction period of the full-scale



*[Handwritten signature]*

processing facility of waste, within 3 months of establishment of full-scale processing plant.

6) It is submitted that the quantity of legacy waste accumulated at Bhagtanwala dumping site is 14.67 Lakhs MT, which has been calculated by the drone survey made on 15<sup>th</sup> April-2025. (The copy of report is attached as Annexure R3)

(Deponent)

Bikramjit Singh Shergill IAS

Commissioner

Municipal Corporation Amritsar

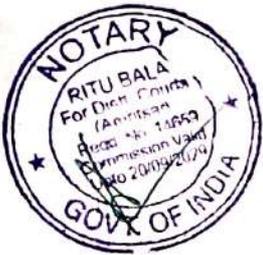
Place: Amritsar

Date: 8/1/2025

1. Personally known deponent de has signed/Thumri. Marked in my presence

Verification:

It is verified that the contents of the above Affidavit are true and correct to my knowledge as derived from the official record. No part of the above affidavit is false and nothing material has been kept concealed or suppressed therein.



Place: Amritsar

Date: 8/1/2025

(Deponent)

Bikramjit Singh Shergill IAS

Commissioner

Municipal Corporation Amritsar

Sr No.....3669..... Date 8/1/2025  
Certified that the above statement has been declared on oath/affirmation before me today at Amritsar The deponent has been identified by witness.....Pansaj Upadaya.....  
The affidavit has been read over and explained to the deponent (Pansaj Upadaya Com P.O)

Attested as Identified

RITU BALA, Notary Public For Dist. Courts, Amritsar

RITU BALA, Notary Public For Dist. Courts, Amritsar

08 JAN 2026



Letter of Award (LoA)

To

M/s 3R Management Limited  
(Consortium with M/s Suntan Life).  
5F, Vandana Building, 11 Tolstoy Marg,  
Connaught Place, New Delhi – 110001.  
Contact Details:  
Phone: 011-43029300, 9958597330  
Email: [connect@3Rmanagement.in](mailto:connect@3Rmanagement.in),  
[office@3rmanagement.in](mailto:office@3rmanagement.in)

No. MOH/MCA/ 617

Dated: 6/10/2025

**Subject:** Letter of Award (LoA) for Development of Integrated Solid Waste Management (Collection, Transportation, Processing & Disposal) for 41 Wards (Territory-1) of Municipal Corporation Amritsar through Public Private Partnership (PPP) Mode.

**References:** Tender ID 2025\_DLG\_146150\_1 & Tender Notice No. H/420 dated 30.07.2025

**Estimated Cost of Project:** Rs. 1605/- TPD or Rs. 49.39 Crores  
**Allotment Amount:** Rs. 1600.61 TPD or Rs. 49.25 Crores

With reference to the Letter of Intent (Lol) issued from this office vide No. **MCA/MOH/610** dated **01.10.2025**, and your subsequent acceptance of the same communicated to this office vide your letter No. **3RM/LTR/2025-26/Oct-0176** dated **01.10.2025**, I am directed by the Higher Authorities to issue this **Letter of Award (LoA)** for execution of the above-mentioned project.

The work titled "*Development of Integrated Solid Waste Management (Collection, Transportation, Processing & Disposal) for 41 Wards (Territory-1) of Municipal Corporation Amritsar through Public Private Partnership (PPP) Mode*" is hereby awarded to your firm **M/s 3R Management Limited** at a contract value of **Rs. 1,600.61 per TPD**, aggregating to a total project cost of **Rs. 49.25 Crores (Rupees Forty-Nine Crores and Twenty-Five Lakhs Only)**.

This award is made pursuant to the approval of your financial bid by the **Committee of Chief Engineers** in its meeting held on **17.09.2025**, and as conveyed by the office of the Chief Engineer vide letter No. **C.E-2025/62816** dated **26.09.2025**. The same has been duly accepted and ratified by the **Finance & Contract Committee (F&CC)** through its **Resolution No. 44TA** in the meeting held on **26.09.2025**. Formal approval in this regard has been accorded by the **Worthy Commissioner** and the **Hon'ble Mayor, Municipal Corporation Amritsar** on **03.10.2025**.

**1. Particulars of the Work**

- **Name of Work:** Development of Integrated Solid Waste Management (Collection, Transportation, Processing & Disposal) for 41 Wards (Territory-1), MCA.



- **Project Capacity:** 281 Metric Tonnes per Day (TPD).
- **Contract Value:** Rs. 49.25 Crore (Rupees Forty–Nine Crore and Twenty–Five Lakh Only).
- **Accepted Rate:** Rs. 1,600.61 per Metric Tonne per Day.
- **Funding Source:** Swachh Bharat Mission (SBM) Funds, supplemented by User Charges as per approved framework.
- **Concession Period:** 03 (three) years, extendable in accordance with RFP provisions.

## 2. Scope of Work (Broad Overview)

The concessionaire shall be responsible for providing end–to–end Integrated Solid Waste Management services, inter alia including:

- Daily **door–to–door (bell–to–bell) collection** of segregated waste from all categories of waste generators.
- Secondary transportation of waste to designated processing and disposal sites.
- Establishment, operation, and maintenance of **scientific processing facilities** (including MRFs, composting/CBG plants, etc.) in compliance with the Solid Waste Management Rules, 2016.
- Environmentally compliant disposal of residual and inert waste.
- Setting up and operation of **MIS–based monitoring systems, grievance redressal mechanisms, and patrol teams** for ensuring area cleanliness and elimination of Garbage Vulnerable Points (GVPs).
- Collection of **User Charges** in accordance with approved slab rates, subject to revenue sharing/compensation provisions stipulated in the RFP and Addendum.
- Details of Territory (1) Means the Following 41 Wards of Municipal Corporation Amritsar: **South Zone:** Ward 33, 34, 35, 36, 37, 38, 39, 40, 41, 42, 62, 63, 64, 65, 66 and 67 (Total 16) **Central Zone:** Ward 48, 49, 50, 54, 55, 57, 58, 59, 60, 61, 68, 69, 70 and 71 (Total 14) **West Zone:** Ward 56,72,73,74,75,76,78,80,82,84 (Total 10) **North Zone :** Ward 52(1 Ward)

A detailed description of scope and obligations is defined in the **Concession Agreement, Annexure-A** of the Contract, and the accepted **RFP Document No. H/18 dated 29.05.2025**, which forms part of the agreement.

## 3. Contract Period:

The initial project duration is three years, extendable by an additional three years and then by a further two years on an annual basis, subject to satisfactory annual performance of the Concessionaire & with the approval of competent authority.



Office of the Medical Officer of Health, Municipal Corporation, Amritsar.  
C- Block, Ranjeet Avenue Amritsar, Punjab-143001  
Phone No: - 0183-2502339 Email: mohmcasr@gmail.com

#### 4. Conditions Precedent to Signing of Agreement

You are required to comply with the following within **30 (thirty) days** of receipt of this Letter of Award:

- a) Submission of **Performance Security** equivalent to 5% of the Estimated Project Cost, i.e. **Rs. 2.47 Crore**, in the form of Bank Guarantee from a Scheduled/Nationalized Bank. The Bank Guarantee shall be valid for a period of 3 years.
- b) Incorporation of a **Special Purpose Vehicle (SPV)** under the Companies Act, 2013, exclusively for execution of this project, as mandated under the RFP.
- c) Submission of requisite **statutory clearances, undertakings, and documents** as prescribed under the bid conditions.
- d) Nomination of a duly authorized **Project Manager/Representative** for coordination with MCA.
- e) **Submission of Plan:** A detailed execution schedule and milestone-based action plan must be submitted before work commencement

#### 5. Execution of Concession Agreement

Upon fulfilment of the above conditions, you shall be invited to execute the **Concession Agreement** with MCA. The Agreement shall comprehensively govern all rights, obligations, responsibilities, and performance benchmarks pertaining to the project.

#### 6. Terms & Compliance

- This LoA shall be governed by and construed in accordance with the applicable laws of India.
- The project shall be implemented as per the terms and conditions stipulated in the **RFP, Agreement**, and all applicable amendments/corrigenda issued thereunder.
- You shall be held fully responsible for adherence to all statutory requirements, worker safety, site upkeep, and maintaining public hygiene throughout the execution phase.
- **Failure to execute the agreement or commence work within stipulated time** shall result in cancellation of this LoA, forfeiture of EMD and Performance Security, and debarment as per RFP terms.

#### 7. Communication and Support

For any queries related to contract execution, you may contact:

- **Mr. Pankaj Upadhyay**, Senior Assistant Manager  
Mob: +91-96464-90599  
Email: mohmcasr@gmail.com



Office of the Medical Officer of Health, Municipal Corporation, Amritsar.  
C- Block, Ranjeet Avenue Amritsar, Punjab-143001  
Phone No: - 0183-2502339 Email: mohmcasr@gmail.com

## 7. Enclosures

- Copy of RFP
- Letter of Intent (LoI)
- Summary of Financial Bid
- Draft Agreement

The Municipal Corporation Amritsar is confident that your consortium will execute the responsibilities entrusted under this assignment with utmost diligence, professionalism, and commitment, thereby making a valuable contribution towards the objectives of the **Swachh Bharat Mission** and enhancing the overall environmental and public health standards of Amritsar City.

We welcome you as our implementation partner in this important environmental initiative and looks forward to your wholehearted cooperation and professional commitment towards its successful execution.

  
(Dr. Kiran Kumar)  
Municipal Health Officer  
Municipal Corporation, Amritsar

Endstt: H/ 618

Dated: 6/10/2025

A copy of the above is forwarded to the :-

- 1) Hon'ble Mayor, Municipal Corporation, Amritsar;
- 2) Hon'ble Commissioner, Municipal Corporation, Amritsar;
- 3) Additional Commissioner, Municipal Corporation, Amritsar  
for information please.

— sd —  
(Dr. Kiran Kumar)  
Municipal Health Officer  
Municipal Corporation, Amritsar



Letter of Award (LoA)

To

M/s 3R Management Limited  
(Consortium with M/s Suntan Life).  
5F, Vandana Building, 11 Tolstoy Marg,  
Connaught Place, New Delhi – 110001.  
Contact Details:  
Phone: 011-43029300, 9958597330  
Email: [connect@3Rmanagement.in](mailto:connect@3Rmanagement.in),  
[office@3rmanagement.in](mailto:office@3rmanagement.in)

No. MOH/MCA/ 619

Dated: 6/10/2025

**Subject:** Letter of Award (LoA) for Development of Integrated Solid Waste Management (Collection, Transportation, Processing & Disposal) for 44 Wards (Territory-2) of Municipal Corporation Amritsar through Public Private Partnership (PPP) Mode.

**References:** Tender ID 2025\_DLG\_146150\_2 & Tender Notice No. H/420 dated 30.07.2025

Estimated Cost of Project: Rs. 1628.83/- TPD or Rs. 48.87 Crores

Allotment Amount: Rs. 1625 TPD or Rs. 48.75 Crores

With reference to the Letter of Intent (LoI) issued from this office vide No. **MOH/MCA/H/606 dated 1-10-2025**, and your subsequent acceptance of the same communicated to this office vide your letter No. **3RN/LTR/2025-26/Oct-0177 dated 1-10-2025**, I am directed by the Higher Authorities to issue this **Letter of Award (LoA)** for execution of the above-mentioned project.

The work titled "*Development of Integrated Solid Waste Management (Collection, Transportation, Processing & Disposal) for 44 Wards (Territory-2) of Municipal Corporation Amritsar through Public Private Partnership (PPP) Mode*" is hereby awarded to your firm **M/s 3R Management Limited** at a contract value of **Rs. 1628.83 per TPD**, aggregating to a total project cost of **Rs. 48.75 Crores (Forty-Eight Crores Seventy-Five Lakh Only)**.

This award is made pursuant to the approval of your financial bid by the **Committee of Chief Engineers** in its meeting held on **17.09.2025**, and as conveyed by the office of the Chief Engineer vide letter No. **C.E-2025/62816 dated 26.09.2025**. The same has been duly accepted and ratified by the **Finance & Contract Committee (F&CC)** through its **Resolution No. 45TA in the meeting held on 26.09.2025**. Formal approval in this regard has been accorded by the **Worthy Commissioner** and the **Hon'ble Mayor, Municipal Corporation Amritsar** on **03.10.2025**.

**1. Particulars of the Work**

- **Name of Work:** Development of Integrated Solid Waste Management (Collection, Transportation, Processing & Disposal) for 44 Wards (Territory-2), MCA.
- **Project Capacity:** 274 Metric Tonnes per Day (TPD).



Office of the Medical Officer of Health, Municipal Corporation, Amritsar.  
C- Block, Ranjeet Avenue Amritsar, Punjab-143001  
Phone No: - 0183-2502339 Email: mohmcasr@gmail.com

- **Contract Value:** Rs. 48.75 Crores (Forty-Eight Crores Seventy-Five Lakh Only).
- **Accepted Rate:** Rs. 1625 per Metric Tonne per Day.
- **Funding Source:** Swachh Bharat Mission (SBM) Funds, supplemented by User Charges as per approved framework.
- **Concession Period:** 03 (three) years, extendable in accordance with RFP provisions.

## 2. Scope of Work (Broad Overview)

The concessionaire shall be responsible for providing end-to-end Integrated Solid Waste Management services, inter alia including:

- Daily **door-to-door (bell-to-bell) collection** of segregated waste from all categories of waste generators.
- Secondary transportation of waste to designated processing and disposal sites.
- Establishment, operation, and maintenance of **scientific processing facilities** (including MRFs, composting/CBG plants, etc.) in compliance with the Solid Waste Management Rules, 2016.
- Environmentally compliant disposal of residual and inert waste.
- Setting up and operation of **MIS-based monitoring systems, grievance redressal mechanisms, and patrol teams** for ensuring area cleanliness and elimination of Garbage Vulnerable Points (GVPs).
- Collection of **User Charges** in accordance with approved slab rates, subject to revenue sharing/compensation provisions stipulated in the RFP and Addendum.
- Details of Territory (2) Means the Following 44 Wards of Municipal Corporation Amritsar: **East Zone:** Ward 20, 21, 22, 23, 24, 25, 26, 27, 28, 29, 30, 31, 32, 43, 44, 45, 46 & 47 **West Zone:** 1, 2, 3, 5, 53, 77, 79, 81, 83, 85 **North Zone:** 4, 6, 7, 8, 9, 10, 11, 12, 13, 14, 15, 16, 17, 18, 19 & 51

A detailed description of scope and obligations is defined in the **Concession Agreement, Annexure-A** of the Contract, and the accepted **RFP Document No. H/420 dated 30.07.2025**, which forms part of the agreement.

## 3. Contract Period:

The initial project duration is three years, extendable by an additional three years and then by a further two years on an annual basis, subject to satisfactory annual performance of the Concessionaire & with the approval of competent authority.

## 4. Conditions Precedent to Signing of Agreement

You are required to comply with the following within **30 (thirty) days** of receipt of this Letter of Award:

- a) Submission of **Performance Security** equivalent to 5% of the Estimated Project Cost, i.e. **Rs. 2.44 Crore**, in the form of Bank Guarantee from a Scheduled/Nationalized Bank. The Bank Guarantee shall be valid for a period of 3 years.



Office of the Medical Officer of Health, Municipal Corporation, Amritsar.  
C- Block, Ranjeet Avenue Amritsar, Punjab-143001  
Phone No: - 0183-2502339 Email: mohmcasr@gmail.com

- b) Incorporation of a **Special Purpose Vehicle (SPV)** under the Companies Act, 2013, exclusively for execution of this project, as mandated under the RFP.
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#### 7. Communication and Support

For any queries related to contract execution, you may contact:

- **Mr. Pankaj Upadhayay**, Senior Assistant Manager  
Mob: +91-96464-90599  
Email: [mohmcasr@gmail.com](mailto:mohmcasr@gmail.com)

#### 7. Enclosures

- Copy of RFP
- Letter of Intent (LoI)
- Summary of Financial Bid
- Draft Agreement

The Municipal Corporation Amritsar is confident that your consortium will execute the responsibilities entrusted under this assignment with utmost diligence, professionalism, and commitment, thereby making a valuable contribution towards the objectives of the **Swachh**



Office of the Medical Officer of Health, Municipal Corporation, Amritsar.  
C- Block, Ranjeet Avenue Amritsar, Punjab-143001  
Phone No: - 0183-2502339 Email: mohmcsr@gmail.com

**Bharat Mission** and enhancing the overall environmental and public health standards of Amritsar City.

We welcome you as our implementation partner in this important environmental initiative and look forward to your wholehearted cooperation and professional commitment towards its successful execution.

  
(Dr. Kiran Kumar)  
Municipal Health Officer  
Municipal Corporation, Amritsar

Endstt: H/

Dated:

A copy of the above is forwarded to the : -

- 1) Hon'ble Mayor, Municipal Corporation, Amritsar;
- 2) Hon'ble Commissioner, Municipal Corporation, Amritsar;
- 3) Additional Commissioner, Municipal Corporation, Amritsar  
for information please.

  
-sd-  
(Dr. Kiran Kumar)  
Municipal Health Officer  
Municipal Corporation, Amritsar

  
TRUE COPY

# INTEGRATED SOLID WASTE MANAGEMENT (ISWM)

AMRITSAR - THE HOLY CITY

---

Project Execution Strategy  
& Tender Compliance

Client: Municipal Corporation Amritsar

Prepared by: ISWM Program Team

November 2025





### POPULATION

## 1.6 Million

Residents + 200,000 daily visitors

### ADMINISTRATIVE

## 85 Wards

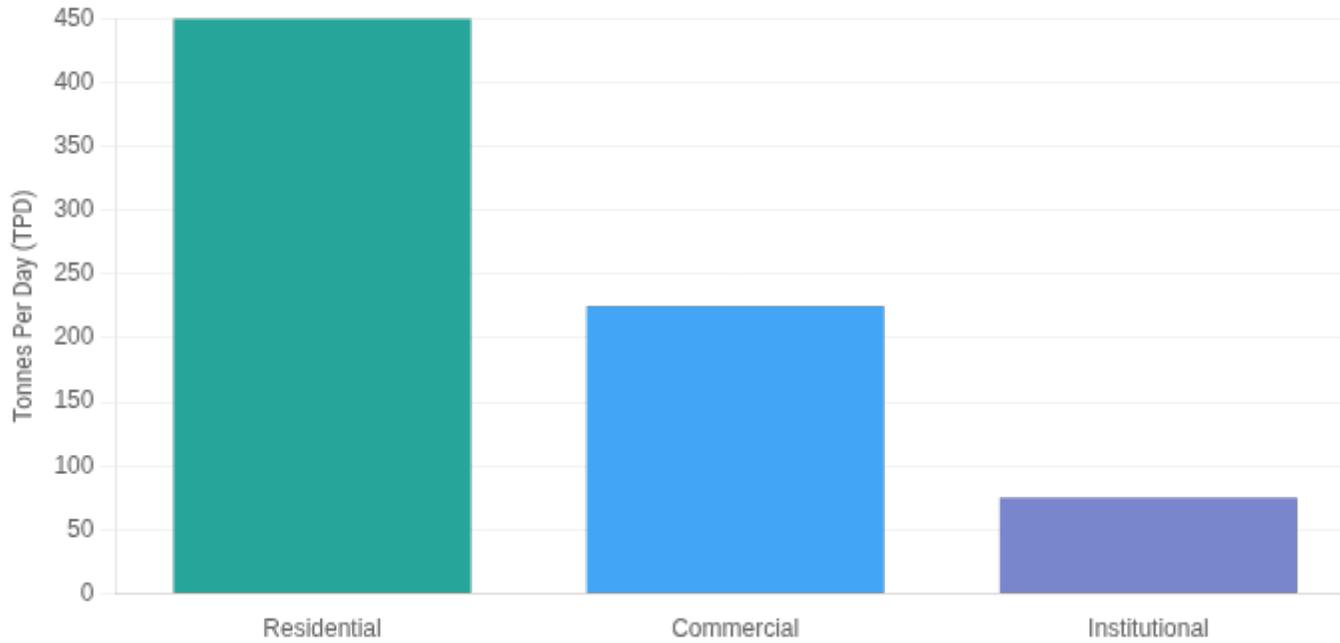
Organized into 5 zones

### ESTABLISHMENTS

## 350,000

Commercial, residential & institutional

### Waste Generation by Source (Tonnes Per Day)



### Daily Waste Generation

- Residential **450 TPD**
- Commercial **225 TPD**
- Institutional **75 TPD**
- Total Generation **750 TPD**

### Required Resources

- Tricycle Safai Mitras **1,750**

# THE PARALLEL APPROACH SOLUTION

A hybrid strategy integrating traditional collection with modern technology for maximum efficiency



## **Bell-to-Bell Tricycle Network**

Primary collection backbone with 1,750 Safai Mitras serving every establishment



## **Mechanized Support Fleet**

Strategic deployment of vehicles for high-volume areas and bulk collection

# 361 Strategic Challenge: Primary Collection Gap



## REQUIRED WORKFORCE

**1,750**

Bell-to-Bell Tricycle Safai Mitras needed

## CURRENT WORKFORCE

**170**

Identified rag pickers/tricycle operators

## WORKFORCE GAP

**90%**

Critical resource shortfall

### Primary Collection Force Gap Analysis



### Collection Capacity Gap Analysis

- Required **1,750 operators**
- Current **170 operators**
- Monthly Target **+263 operators**
- Timeline **6 months to full capacity**

Strategic Imperative: Formalize existing workforce and rapidly scale to full strength to ensure system success

## INFRASTRUCTURE NEED

### Multiple

In-city processing points required

## LAND AVAILABILITY

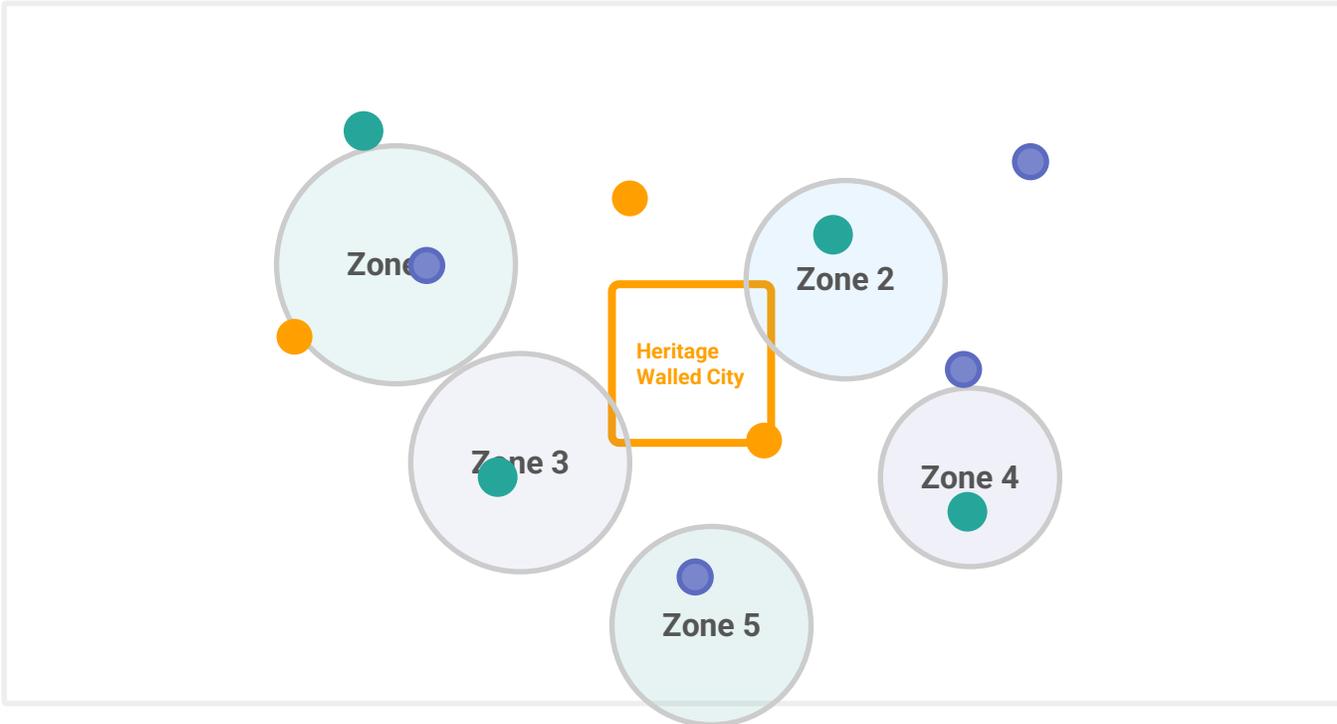
### Limited

Continuous identification required

## INTERIM SOLUTION

### Decentralized Units

Temporary processing facilities



## Decentralized Processing Strategy

● Existing Processing Points	4
● Temporary Mobile Units	3
● Potential Sites Under Evaluation	4
■ Heritage Walled City	1

## Key Challenges

- Limited suitable land parcels within city limits
- Community resistance to waste facilities near residential areas
- Heritage zone restrictions on new infrastructure
- Need for phased approach to gain public acceptance

## Fleet Assets

- 3.3 cubic meter tippers for efficient bulk collection
- Mechanized sweepers for main roads and commercial zones
- Specialized compactors for high-density waste areas
- GPS-enabled vehicles with CCTV for monitoring



## Key Outcomes

- Faster waste collection turnaround in high-volume zones
- Preventing overflows during peak generation periods
- Supporting zero-GVP performance sustainably
- Enhanced efficiency without replacing primary system



# Initial 6-Month Stabilization Targets<sup>18</sup>

## Primary Collection Force Expansion

 Scaling from 170 to 1,750 Tricycle Operators



**M1**

**433 Operators**

Formalize 170 existing +  
263 new hires

**M2**

**696 Operators**

+263 operators, complete  
mapping

**M3**

**959 Operators**

+263 operators, begin  
segregation

**M4**

**1,222 Operators**

+263 operators, deploy  
QR system

**M5**

**1,485 Operators**

+263 operators, begin  
RAT teams

**M6**

**1,750 Operators**

Target achieved, full  
coverage

### Bell-to-Bell Launch

M1: Citywide morning collection (6-9 AM) operational;  
Zero missed collection tolerance with backup

### Segregation Enforcement

M3: Strict source segregation with multi-stream  
collection; Monitoring and education program

### Zero GVP Achievement

M6: All garbage vulnerable points eliminated;  
Decentralized processing sites operational

## Monthly Recruitment Plan

+263 operators/month average



### Community Referrals

Existing rag pickers and families provide network connections and local knowledge



### NGO Partnerships

Collaboration with organizations working with marginalized communities



### Women's SHGs

Encouraging women's participation through self-help groups



Integration of seasonal workers seeking stable employment



### Unemloyed Youth

Targeted recruitment from local unemployment exchanges

## Strategic Foundation

Transforms informal waste collection into formal, efficient system

Leverages invaluable local knowledge and community connections

Critical path from 170 current operators to 1,750 target force

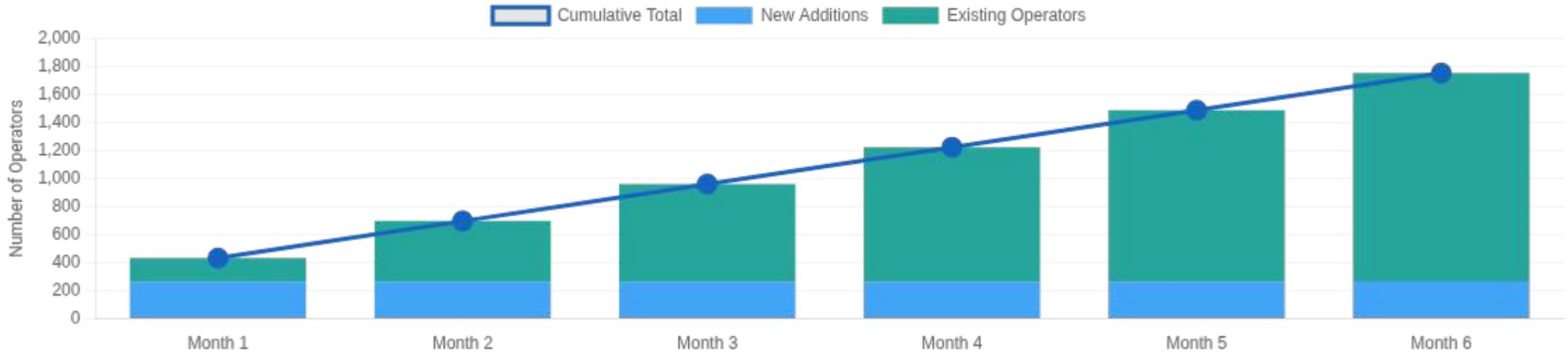




## Primary Collection Force Expansion Strategy

Rapid scaling: 170 → 1,750 operators in 6 months

### Monthly Recruitment Progress Toward 1,750 Target



Metric	Month 1	Month 2	Month 3	Month 4	Month 5	Month 6
Existing Operators	170	433	696	959	1,222	1,485
New Additions	<b>+263</b>	<b>+263</b>	<b>+263</b>	<b>+263</b>	<b>+263</b>	<b>+265</b>
Cumulative Total	433	696	959	1,222	1,485	1,750

# WASTE PROCESSING INFRASTRUCTURE

Citywide decentralized processing program with VGF-enabled facilities and innovative technology solutions



## Decentralized Processing Model

Multiple in-city nodes to reduce haul distance, maintain segregation quality, and build public acceptance



## VGF-Supported Facilities

Strategic investment in composting, MRF, biogas, and Black Soldier Fly processing facilities

# 369 VGF-Supported Facilities: Composting + MRF (Phase-1 Capacities)



## COMPOSTING

**2 × 20 MTD**

Total 40 MTD wet organics

## MRF PLANTS

**2 × 110 MTD**

Total 220 MTD dry recyclables

## CURRENT TOTAL

**260 MTD**

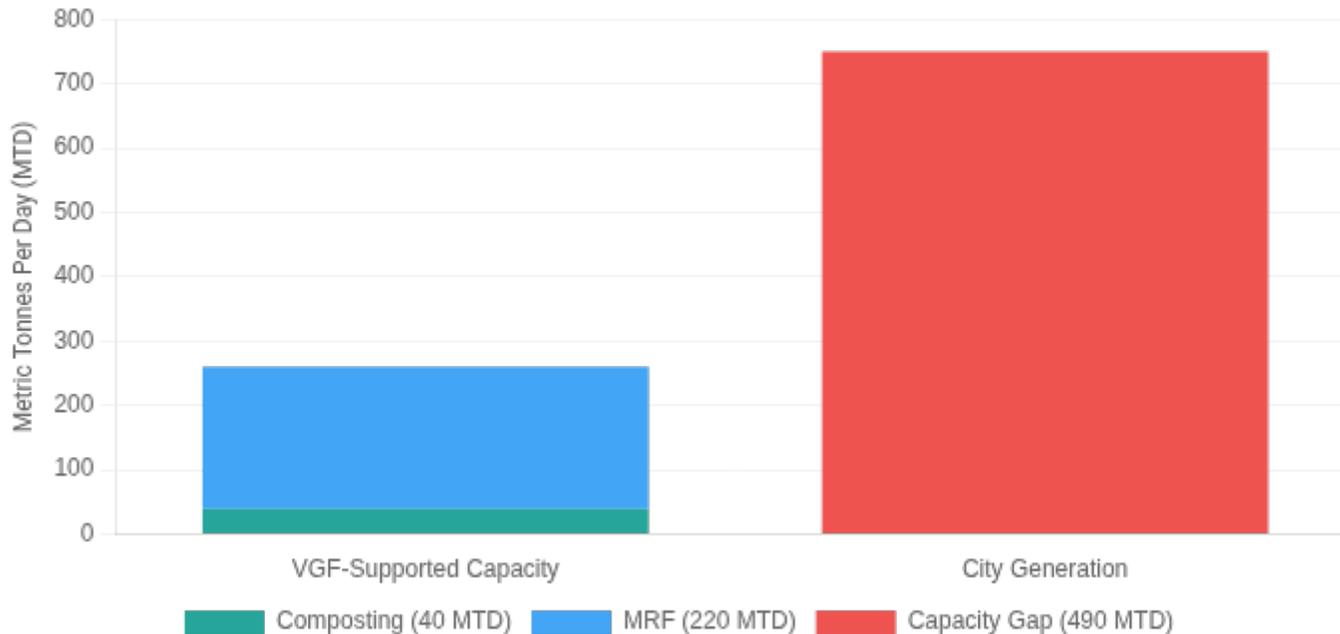
VGF-supported facilities

## CITY GENERATION

**750 TPD**

Total waste generated daily

Current Capacity vs. Total Waste Generation (MTD)



## Capacity Gap Analysis

- Composting Capacity **40 MTD**
- MRF Capacity **220 MTD**
- Capacity Gap **490 MTD**
- Total City Waste **750 TPD**

## Implementation Notes

- ✓ VGF structure to accelerate capital expenditure with performance-linked O&M payments
- ✓ Priority siting near high-generation clusters to reduce transportation distance
- ✓ Gap addressed via biogas plants (2×165 MTD) + BSF + decentralized nodes

# Biogas Processing (VGF): Two Plants @ 165 MTD Each



## PROCESSING CAPACITY

**330 MTD**

2 plants × 165 MTD each (wet organics)

## VGF SUPPORT

**100%**

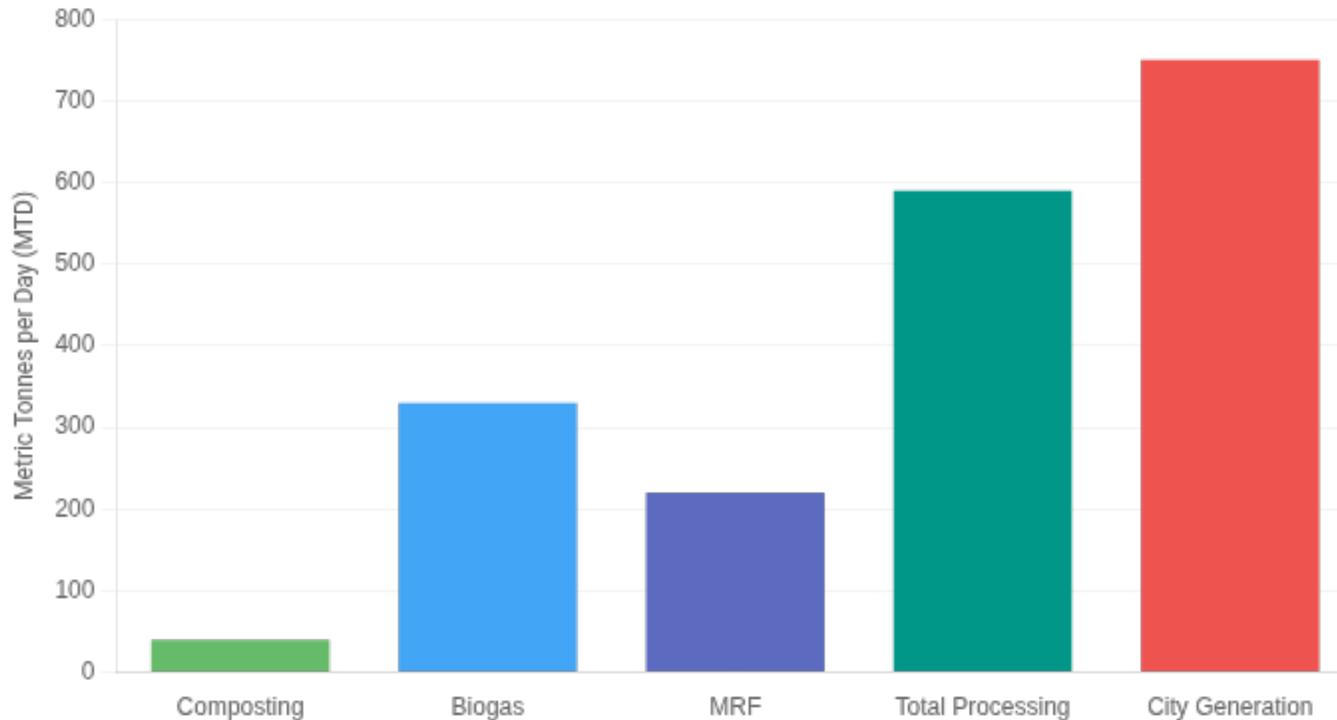
Viability Gap Funding for both plants

## %CAPACITY COVERAGE

**44%**

Of total city waste generation (750 TPD)

Processing Capacity vs City Generation (MTD)



## Design & Operation

- Feedstock **Source-segregated wet waste**
- Primary Output **Biogas (Power/CBG)**
- Secondary Output **Digestate for co-composting**

## Capacity Analysis

- Composting **40 MTD**
- Biogas **330 MTD**
- MRF **220 MTD**

## Impact Analysis

Total processing capacity: 590 MTD (78.7% of city generation)  
Residual gap: ~160 TPD (to be addressed by BSF & decentralized nodes)

# Black Soldier Fly (BSF) Processing Center

## Bioconversion Approach

High-efficiency bioconversion of wet organics into larvae (protein) and frass (soil amendment)

Rapid processing cycle (10-14 days) compared to traditional composting

Reduces volume by up to 80% with minimal greenhouse gas emissions

## Current Status

Land identified within city limits; allotment process initiated

Designed as an integrated node with weighbridge, pre-sorting areas

Advanced odor control systems and leachate management planned

## Role in Waste Management Mix

Handles high-moisture organics from markets and food establishments

Complements composting/biogas systems for specialized waste streams

Reduces odor footprint and accelerates processing timeline

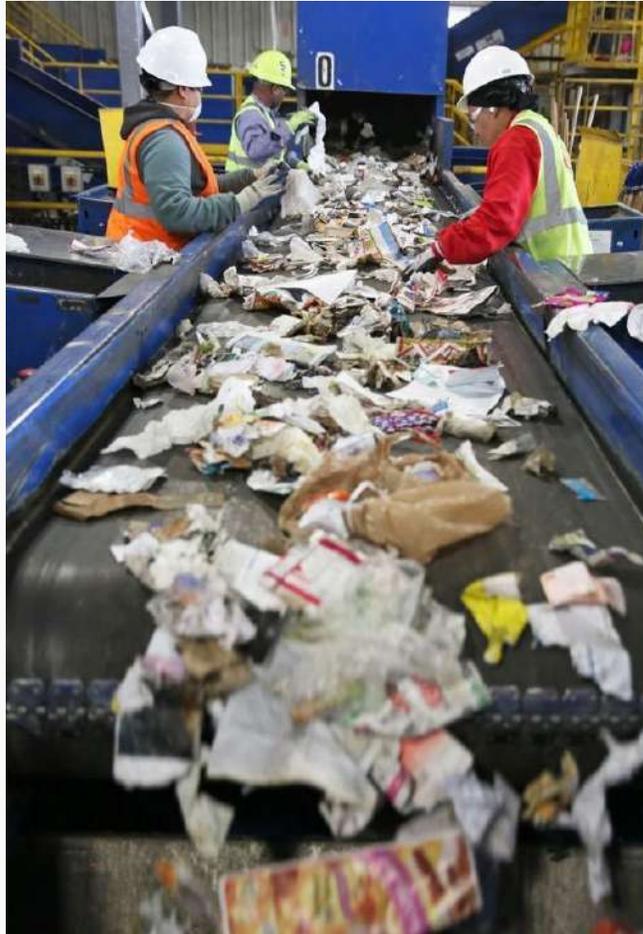
## Compliance & Market Linkage

FSSAI/by-product handling norms integration for animal feed sector

Vector and leachate control SOPs as per pollution control guidelines

Market linkages established with animal feed sector for protein; agriculture for frass

Module-scalable design to match local inflow variations



## Capacity

Designed for high-volume dry waste fraction processing  
Multiple sorting lines for plastics, paper, metals, and glass

## Value-Add Processing

- Baling, shredding, and densification equipment for recovered materials
- Strategic tie-ups with PROs and brand owners for EPR compliance
- Retail-ready output streams with quality certification
- Revenue sharing model with transparent accounting system

## QA/QC Systems

- Inbound QR/NFC linkage for source tracking and reconciliation
- Outbound digital weighbridge records for material accounting
- CCTV surveillance throughout facility for compliance monitoring
- Quality sampling protocols for outbound material certification
- Environmental monitoring systems for air, noise, and leachate

## Expected Outcomes

- Higher material recovery value through improved sorting
- Significantly reduced final disposal to landfill

## Deployment Timeline & Integration

 **Start: Mid-December (Phase-1 operations)**



Command center setup, initial QR tagging of 10,000 establishments, staff training



Rollout to 40 wards, fleet GPS integration complete, data pipeline established



Full citywide coverage, processing facility integration, advanced analytics online



Performance tuning, mobile app release, citizen dashboard launch, AI predictive models

### **Command Center**

Citywide monitoring of collection, transport, and processing; live integrations with GPS tracking, QR/NFC scans, CCTV feeds; exception management dashboard

### **QR/NFC System**

Establishment tagging across 350,000 properties; scan-to-verify at collection points and facility gates; timestamp validation; exception alerts

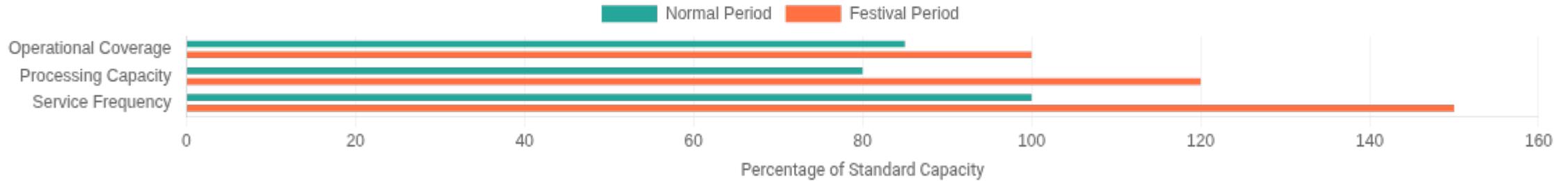
### **Data Integration**

Real-time operational dashboards; audit-ready reports for tender compliance; GIS mapping; citizen engagement portal; performance analytics

## Festival Period Operations

Calibrated Approach During High-Volume Festivals

**Festival Period vs. Normal Operations (% of Standard Capacity)**



**MID-OCT**

### Transition Start

Initial handover; night sanitation teams; pilot areas with targeted monitoring

**NOV-DEC**

### Festival Peak Periods

Enhanced operations; surge capacity; extended hours; temporary holding areas

**MID JAN**

### System Stabilization

Complete coverage; standard operating protocols; normal capacity operations

### Night Sanitation & RAT

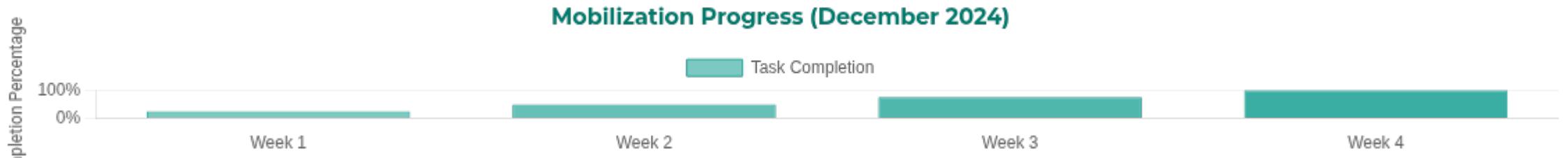
24/7 overflow response teams; dedicated night sanitation crews; extended shifts (10PM-5AM); temporary holding areas near festival hotspots

### Fleet & Manpower

Standby tippers; reserve tricycles; cross-shift backup for absenteeism; festival-route microplans; prioritized heritage area coverage

## Mobilization Phase - Critical First Steps

🕒 4-Week Launch Plan: Foundation for Success



**W1**

### Foundation Setup

- 👤 Deploy Manpower (Collectors, Supervisors)
- 🛡️ PPE Distribution and Safety Training
- 👥 Initial Team Formation and Orientation

**W2**

### Infrastructure Development

- 🛡️ Deployment of Patrol Teams
- ⚖️ Weighbridge Installation at Key Points
- 🔧 Basic Equipment Distribution

**W3**

### Technology Integration

- ⚡ Deployment of Rapid Action Team (RAT)
- 📶 GPS Installation in All Vehicles
- 📡 Communication Systems Setup

**W4**

### System Preparation

- 🗺️ Complete Mapping of Waste Generators
- 🏠 Grid Formation and Cluster Finalization
- ✅ Final System Testing and Calibration

### 👥 Manpower Readiness

Complete onboarding of initial workforce; safety

### 🚚 Fleet Deployment

All tricycles and mechanized vehicles positioned;

### 📅 Takeover Readiness

Bell-to-Bell schedule finalized; emergency backup

## MUNICIPAL VIEW

### Administrative Dashboard

Ward-wise collection completion, fleet utilization, SLA compliance tracking

## PUBLIC PORTAL

### Citizen Interface

Schedule visibility, live collection status, grievance submission & tracking

## ANALYTICS

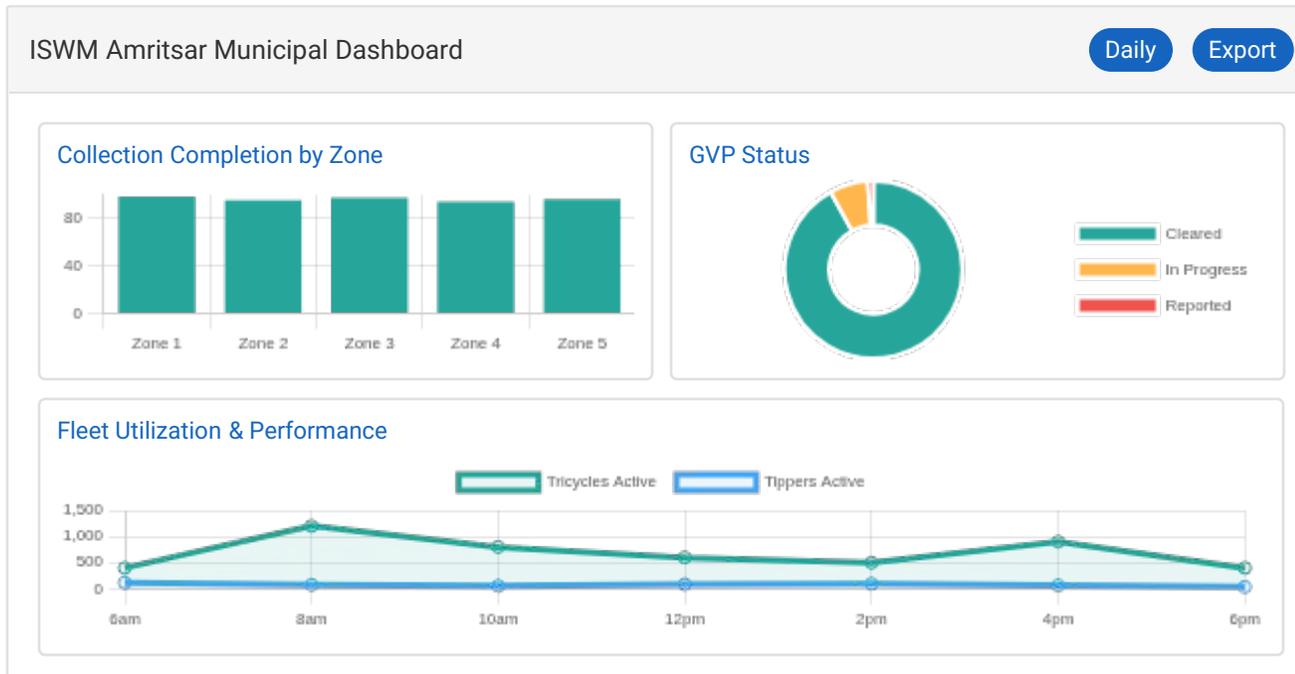
### Insights & Reporting

Daily/weekly/monthly reports, trend analysis, exception alerts

## DATA INTEGRITY

### Verification System

QR scan logs, GPS trails, CCTV verification, audit-ready exports



## Key Dashboard Features

-  **Real-Time Updates**  
Live tracking of all collection activities with under 5-minute refresh intervals
-  **Proactive Alerting**  
Automated notifications for missed collections, new GVPs, and SLA breaches
-  **Multi-Platform Access**  
Responsive design for desktop, tablet, and mobile with offline capability

## Reporting Capabilities

-  **Custom Exports**  
Downloadable reports in multiple formats (PDF, Excel, CSV) with filtering options
-  **Transparency Portal**  
Public-facing metrics on waste collection and processing performance



It always seems impossible until it's done  
3RManagement.in



# ASR Smartcity Pvt. Ltd. <sup>32</sup> 378

A Renewable Resource Recovery Social Enterprise

Letter Ref. No. ASR/LTR/2025-26/DEC-0011

Dated: 30-12-2025

To  
The Commissioner  
Municipal Corporation Amritsar  
Amritsar, Punjab - 143001

**Subject: Clarification and Reaffirmation on Waste Processing Obligations under ISWM Project**

Respected Sir,

This is to bring to your kind notice that, as per the tender conditions, and the Concession Agreement executed between Municipal Corporation Amritsar (MCA) and ASPL, decentralized processing of the collected municipal solid waste was envisaged as an integral part of the project.

At present, due to scarcity and non-availability of adequate land for decentralized processing facilities, processing activities are being undertaken in a partial and phased manner, details of which are as under:

**Status of Processing and Interim Arrangements**

- 67 compost pits are currently operational,
- 5 Material Recovery Facilities (MRFs) are functional, and
- A detailed log of processed waste is being maintained and updated regularly.

Further, a portion of waste is being transported to the Bhagtawala dump yard, from where partial recovery of recyclables is being undertaken, and a separate recovery log is also being maintained for reconciliation and record purposes.

**Treatment of Processing Obligations and Backlog**

During various review meetings held with MCA officials, it was clearly discussed and mutually understood that:

- Non-processing of waste due to non-availability of land shall not be treated as a default on part of ASPL.
- The Concession Agreement provides for processing of any unprocessed or backlog waste once the proposed processing plant becomes operational.

In this regard, ASPL hereby reaffirms its commitment and undertakes that:

- The equivalent quantity of waste being generated and remaining unprocessed at present shall be processed once the processing plant is commissioned.
- Upon availability of land, ASPL shall continue processing the equivalent waste quantities in parallel, and processing logs shall be periodically shared with MCA for reconciliation.

---

Regd Office: SCO No. 119, 1st Floor, Ranjit Avenue, District Shopping Centre, Amritsar- 143001, Punjab

www.3rmanagement.in | Connect@asrsmartcity.com | +91 11 4302 9300

CIN: U38110PB2025PTC066173 | PAN: ABECA1003H





# ASR Smartcity Pvt. Ltd.

A Renewable Resource Recovery Social Enterprise

- After commissioning of the processing plant, any remaining backlog shall be cleared through deployment of additional machinery and extra working shifts, within a justified and permissible timeframe mutually decided between MCA and ASPL.

It is further reiterated that during the initial stabilisation phase, the primary focus, as discussed, is on **collection and transportation**, and all resources have accordingly been prioritised to ensure citywide service continuity.

We trust the above clarifies ASPL's position and reaffirm our commitment to full compliance with the agreement once enabling conditions are provided.

Thanking you.  
Yours sincerely,

For ASR Smartcity Pvt. Ltd.



Authorized Signatory  
ISWM Project - Amritsar

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Regd Office: SCO No. 119, 1st Floor, Ranjit Avenue, District Shopping Centre, Amritsar- 143001, Punjab  
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**Volume Calculation Report at Bhagtanwala Dump  
at  
Amritsar Punjab**

**Date of Survey :15<sup>th</sup> April 2025**

**Technology : Drone Photogrammetry**

**Surveyed by M/s Blackhawkhawk Aerosolutions Pvt Ltd**

Contents ..... 3  
Introduction: ..... 3  
Technology ..... 3  
Methodology ..... 3  
Results ..... 24

For Blackhawk Aerosolutions Pvt. Ltd.

 Authorized Signatory

## Introduction:

Municipal Corporation Amritsar Intended to conduct drone survey for Quantification of legacy dump waste at Bhagtanwala dump.



## Technology

Drone Photogrammetry Technology was used for the Survey. **Photogrammetry** is the science and technology of obtaining reliable information about physical objects and the environment through the process of recording, measuring and interpreting photographic images and patterns of electromagnetic radiant imagery and other phenomena.

## Methodology

### Planning of GCPs

Around 6 GCPs were planned in the peripheral Boundary of dumpsite recording Values of Each GCPs using DGPS.

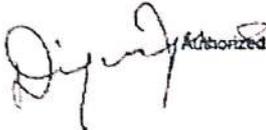
GCP	Long	Lat	Altitude
GCP 2	3496305	488255.7	233.418
GCP 1	3496159	488323.1	229.41

For Blackhawk Aerosolutions Pvt. Ltd.

*[Handwritten Signature]*  
Authorized Signatory

GCP 3	3496322	487971.8	229.153
GCP 6	3496232	487957.9	229.058
GCP 5	3496070	487965.7	228.746
GCP 4	3496055	488063	227.809

For Blackhawk Aerosolutions Pvt. Ltd.

 Authorized Signatory



For Blackhawk Aerosolutions Pvt. Ltd.

*[Handwritten Signature]*  
Authorized Signatory



For Blackhawk Aerosolutions Pvt. Ltd.

*Dipankar* Authorized Signatory



For Blackhawk Aerosolutions Pvt. Ltd.

*[Handwritten Signature]* Authorized Signatory



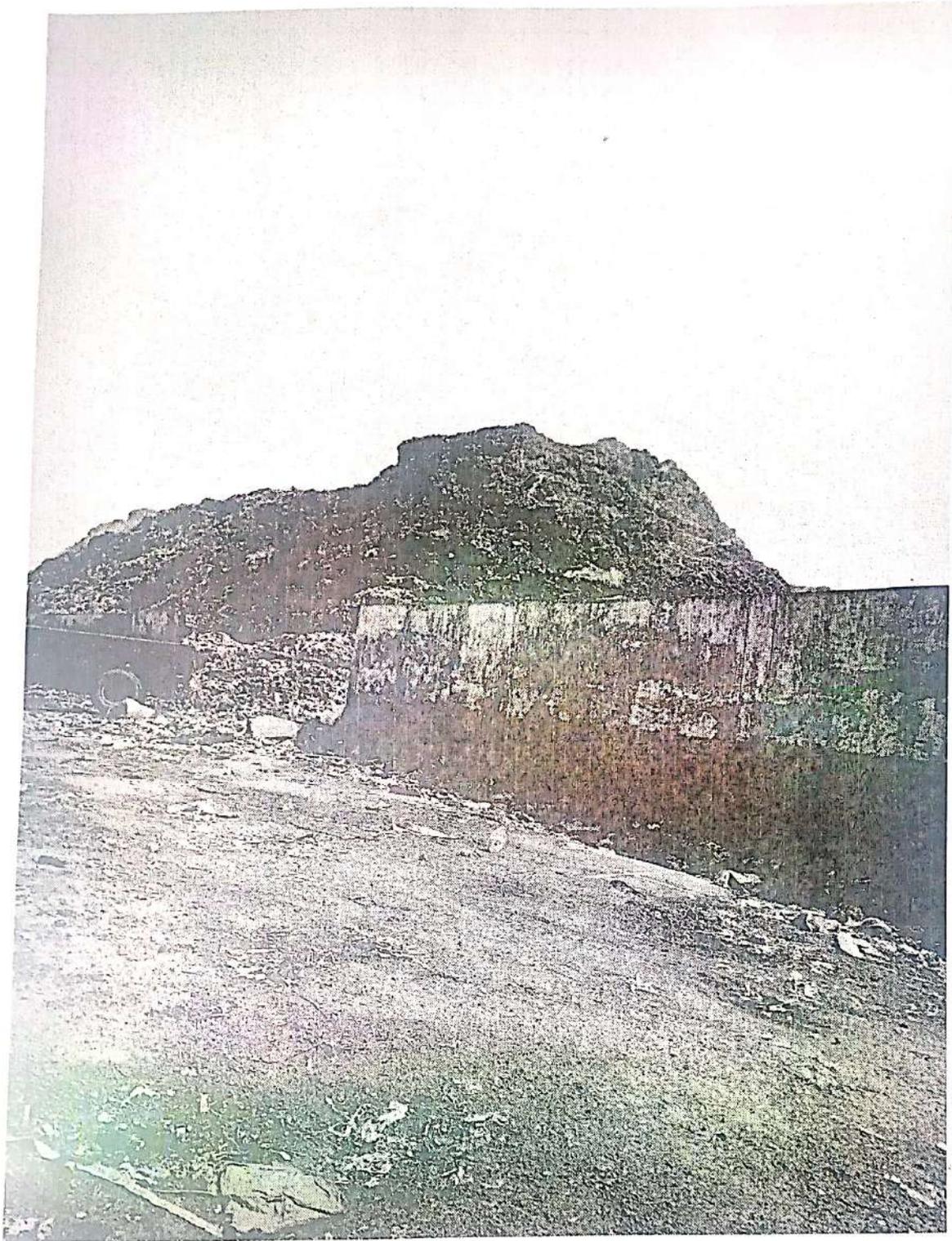
For Blackhawk Aerostructures Pvt. Ltd.

*Dipak* Authorized Signatory



For Blackhawk Aerosolutions Pvt. Ltd

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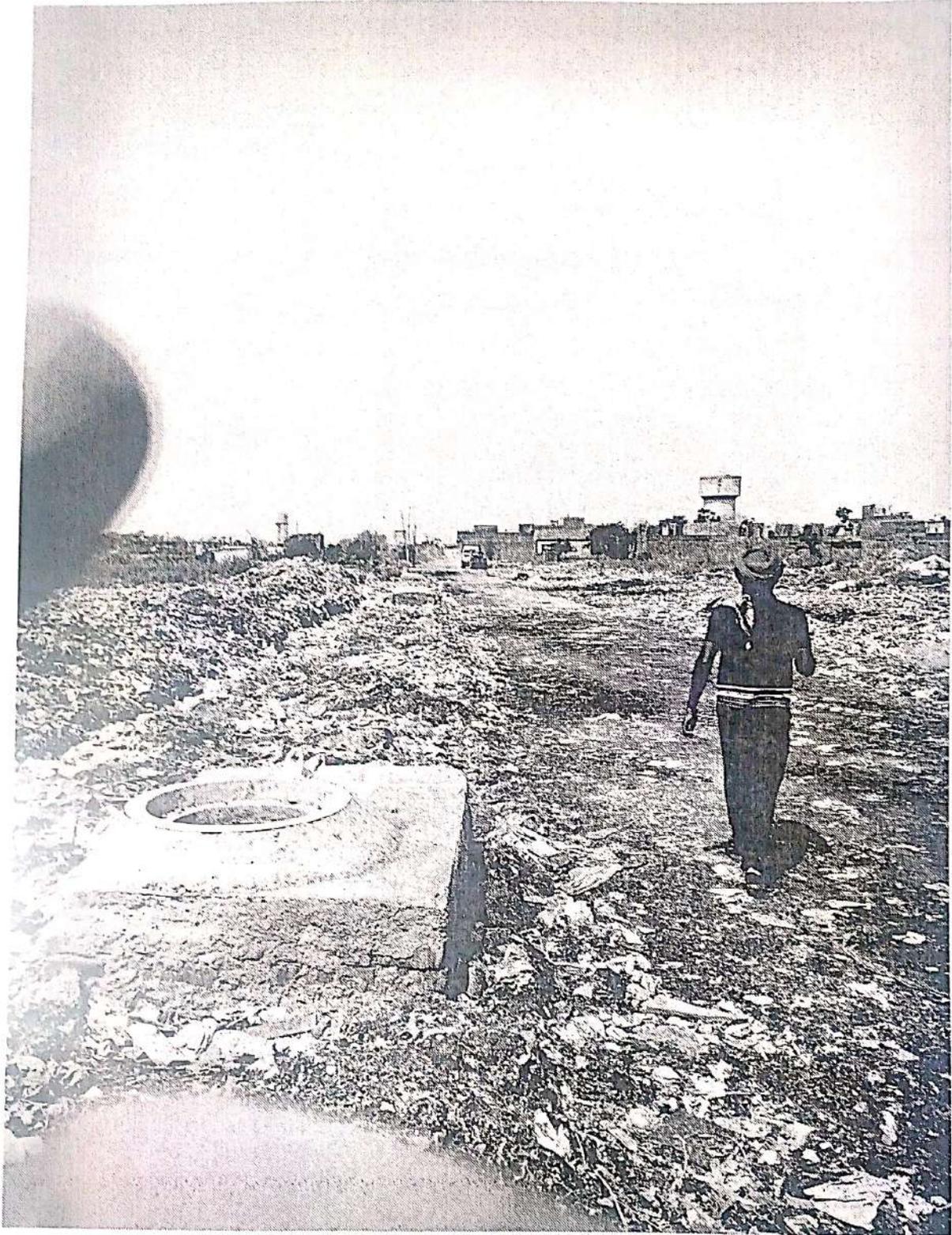
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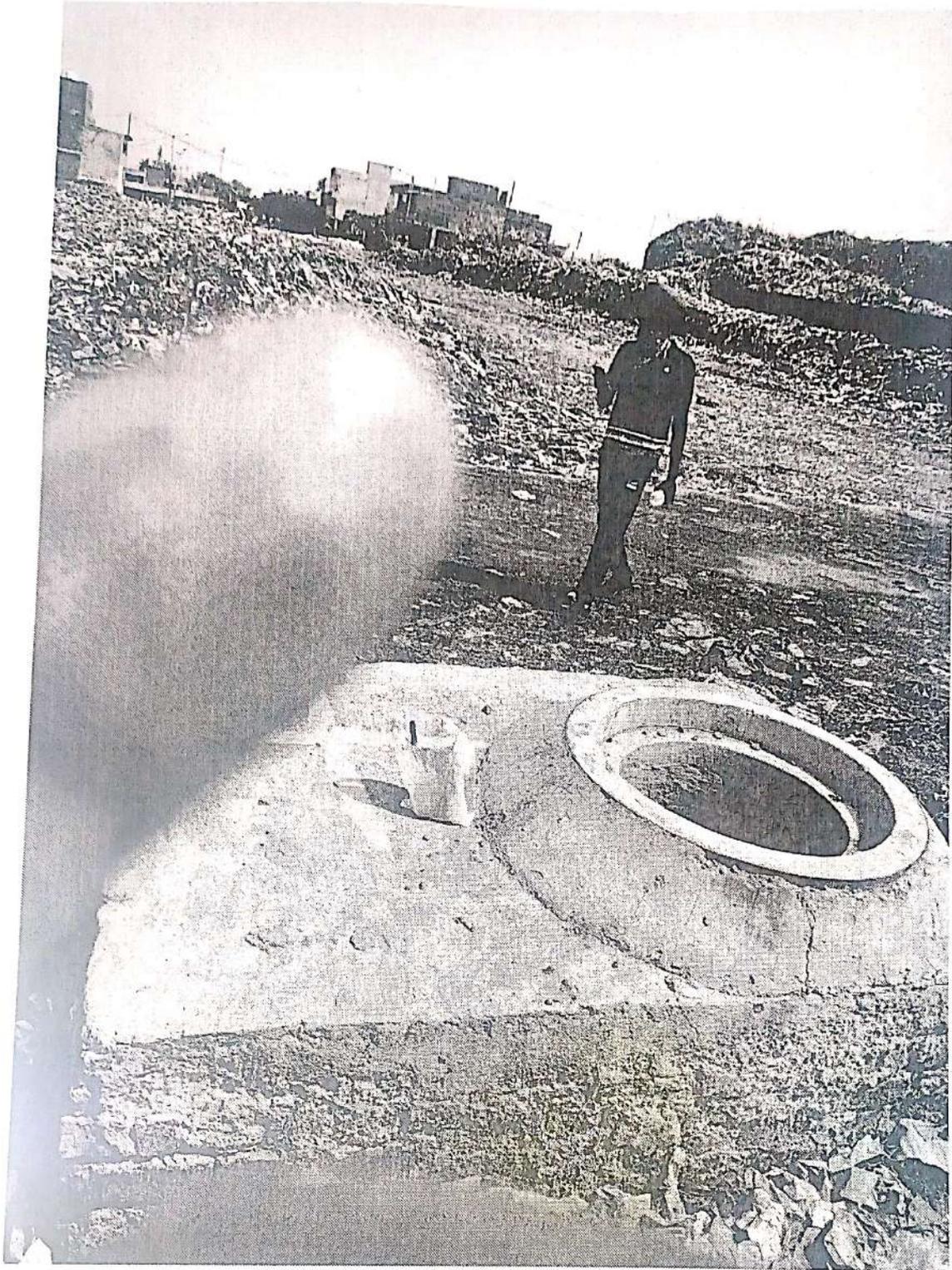
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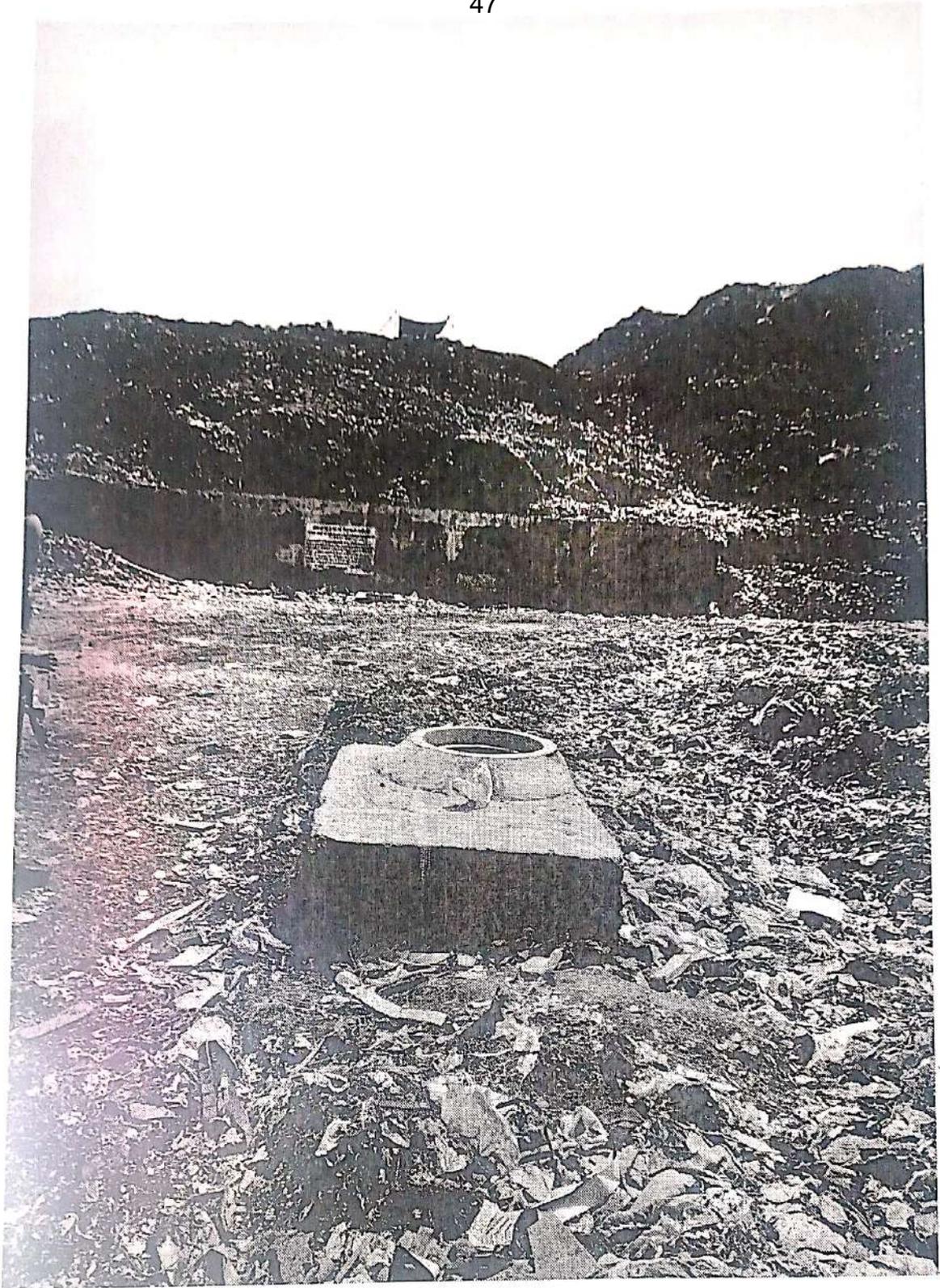
For Blackhawk Aerosolutions Pvt. Ltd

*Digvijay* Authorized Signatory



For Blackhawk Aerosolutions Pvt. Ltd.

*Digvijay* Authorized Signatory



For Blackhawk Aerosolutions Pvt. Ltd.

*Digvijay* Authorized Signatory



For Blackhawk Aerosolutions Pvt. Ltd.

*Dipankar* Authorized Signatory



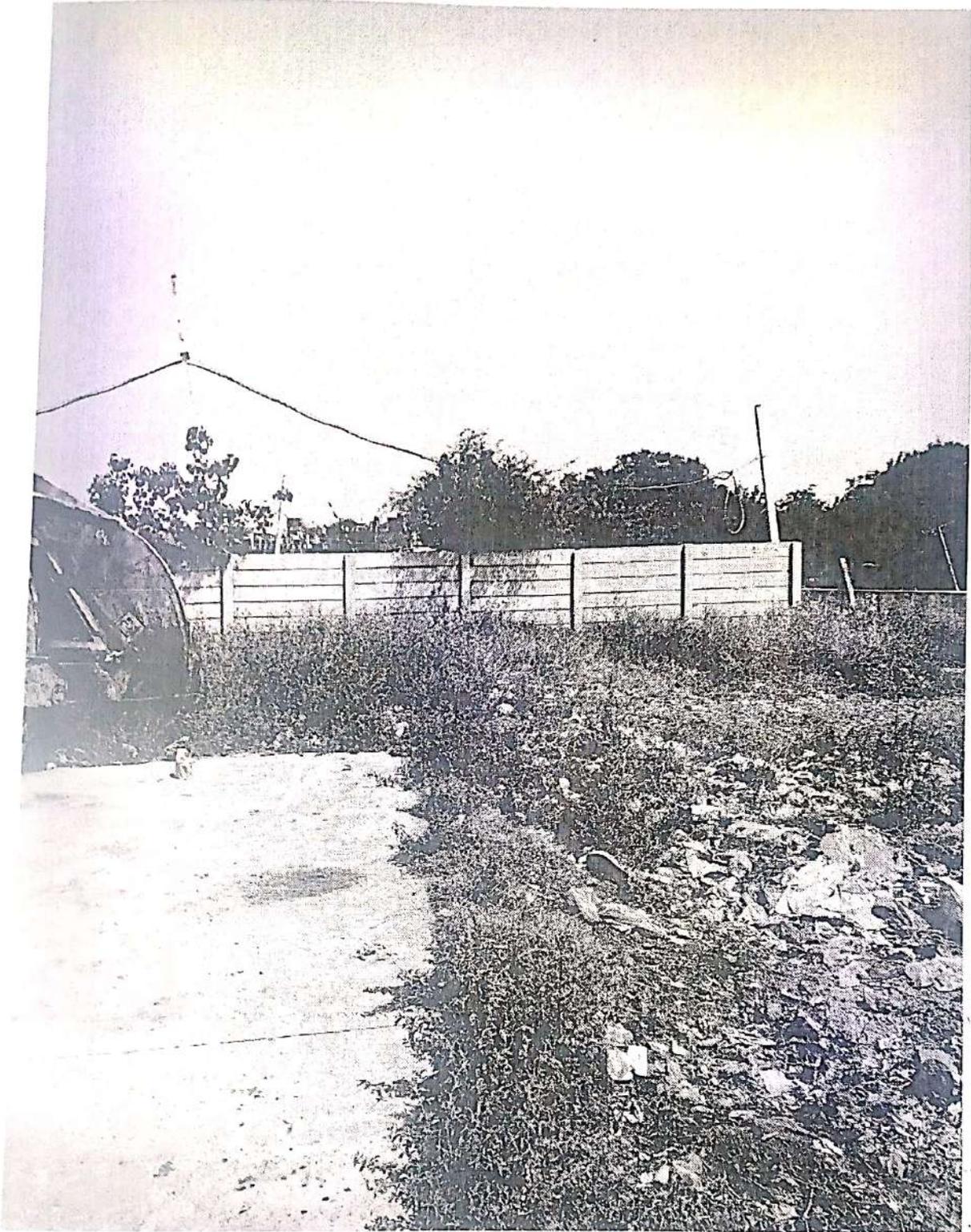
For Blackhawk Aerosolutions Pvt. Ltd.

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For Blackhawk Aerosolutions Pvt. Ltd.

*[Handwritten Signature]* Authorized Signatory



For Blackhawk Aerosolutions Pvt. Ltd.

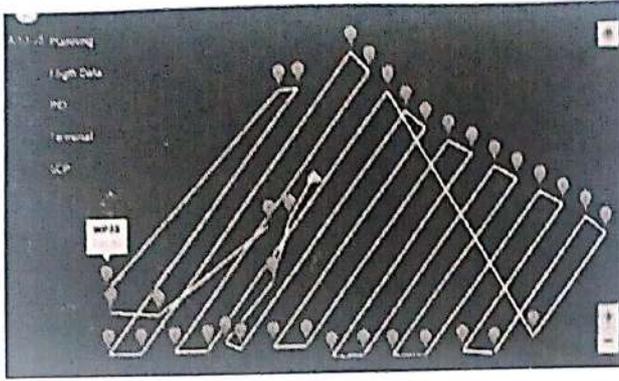
*Digvijay* Authorized Signatory



Flight Planning

For Blackhawk Aerosolutions Pvt. Ltd

*[Handwritten Signature]* Authorized Signatory



Flight Planning was done using DJI app to Fly the Drone on the Site Location .The height of drone was Set at 100 m with 65 percent front and Side overlap between images.

**Drone Survey.**

Drone Survey Team Visited Site on 17<sup>th</sup> April 2025 and conducted the survey.

For Blackhawk Aerosolutions Pvt. Ltd.

*[Handwritten Signature]*  
Authorized Signatory



For Blackhawk Aerosolutions Pvt. Ltd.

*Digvijay* Authorized Signatory



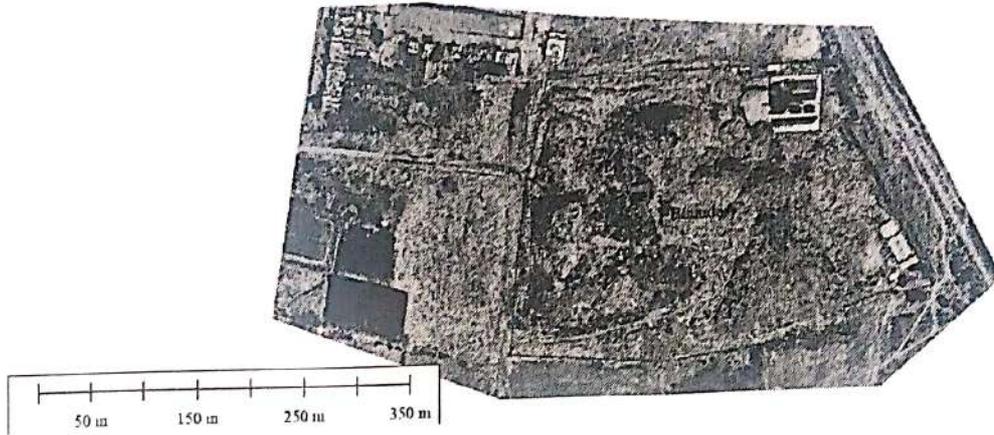
For Blackhawk Aerosolutions Pvt. Ltd.

*Dipankar* Authorized Signatory

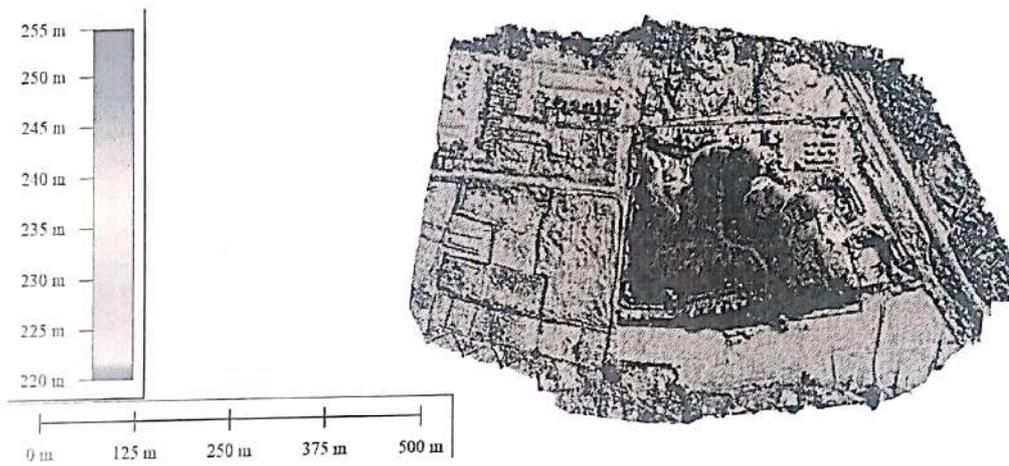
**Processing**

Processing was Done in AGI Metashape to get the 3D Data with included the following

**Orthophoto at 5cm GSD**



**DTM**



**Volume Report Generation**

Volume of the Garbage Dump was Calculated using Professional GLOBAL Mapper Software. Version 25

For Blackhawk Aerosolutions Pvt. Ltd.

*[Handwritten Signature]*  
Authorized Signatory

## Results

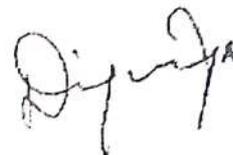
Total Boundary Area



Total Boundary Area =20.193 Acres

Volume Report

For Blackhawk Aerosolutions Pvt. Ltd.

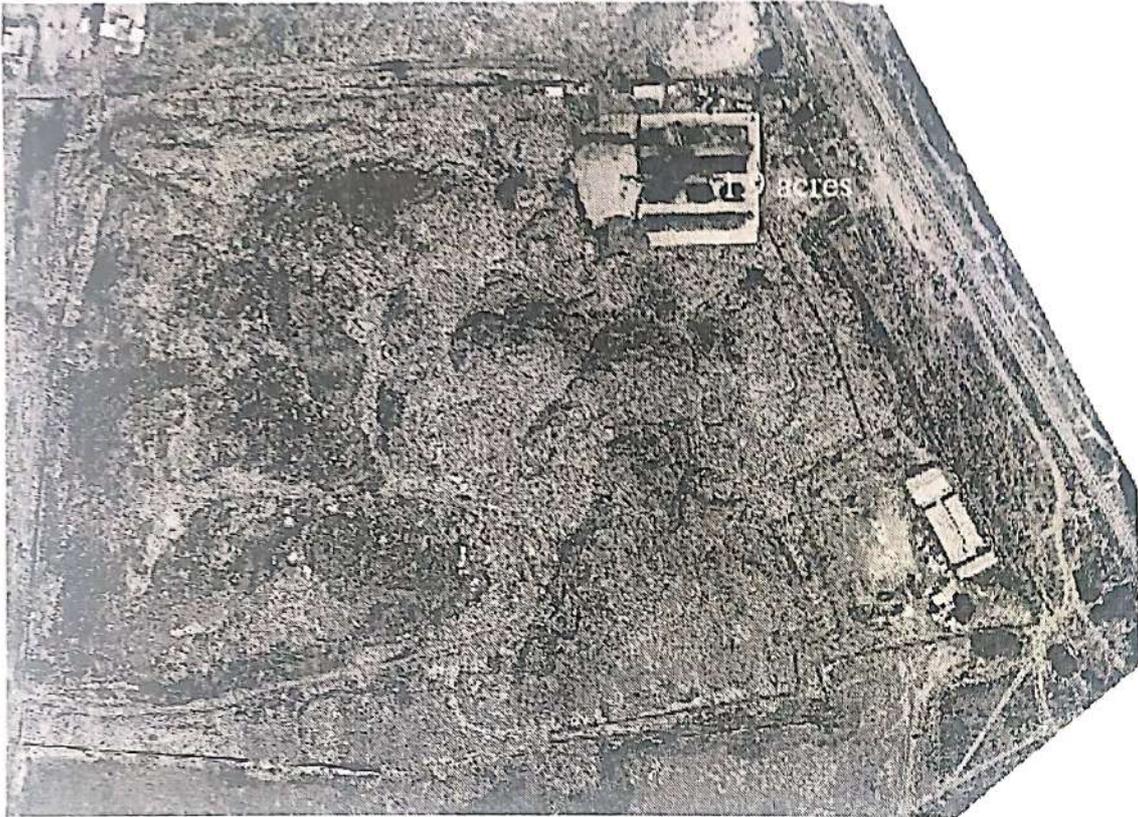
 Authorized Signatory

Total Volume of Dump = 1834331m<sup>3</sup>

Total Volume in Tons= 1834331x.8

=1467464.4 Tons

Empty Area



Empty area =1.9 acres

For Blackhawk Aerosolutions Pvt. Ltd.

*[Handwritten Signature]*  
Authorized Signatory

# End of Report

...

For Blackhawk Aerosolutions Pvt. Ltd.



Authorized Signatory

// TRUE COPY //